



## **The Assam Contingency Fund (Augmentation of Corpus) Act, 2022**

Act No. 09 of 2022

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# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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No. 341 Dispur, Wednesday, 11th May, 2022, 21st Vaisakha, 1944 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

## NOTIFICATION

The 11th May, 2022

**No. LGL.17/2022/14.**— The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 9th May, 2022 is hereby published for general information.

### ASSAM ACT NO. IX OF 2022

(Received the assent of the Governor on 9th May, 2022)

**THE ASSAM CONTINGENCY FUND  
(AUGMENTATION OF CORPUS) ACT, 2022**

## AN ACT

to augment the corpus of the Contingency Fund of the State of Assam.

**Preamble**

Whereas it is expedient to augment the corpus of the Contingency Fund of the State of Assam;

It is hereby enacted in the Seventy-third Year of the Republic of India, as follows:-

**Short title,  
extent and  
commencement**

1. (1) This Act may be called the Assam Contingency Fund (Augmentation of Corpus) Act, 2022.
- (2) It extends to the whole of the State of Assam.
- (3) It shall be deemed to have come into force on the 1<sup>st</sup> day of April, 2022.

**Further  
payment to the  
Contingency  
Fund**

2. There shall be paid by the State Government into the Contingency Fund of the State of Assam a further sum of one thousand eight hundred crores of rupees out of the revenues of the State of Assam for the financial year 2022-2023.

**GEETANJALI DAS SAIKIA,**  
Secretary to the Government of Assam,  
Legislative Department, Dispur, Guwahati-6.